



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,7th December 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 27-11-2018 TO 21-12-2018 (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	PIL/77/2018	ASOM BASAOK Versus THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND 37 ORS.	MR. K N CHOUDHURY MR D J DAS MR D DEKA	GA, ASSAM ASSTT.S.G.I. SC, REVENUE SC, FOREST
37	WP(C)/8218/2018 FIXED ON 06/12/2018	NIROD KUMAR DEKA Versus ORIENTAL BANK OF COMMERCE AND 3 ORS	MR. B D GOSWAMI MR. D GOGOI MR. S BORTHAKUR MR. V RAJKHOWA	
ORDERS				
38	WA/313/2018 FIXED	SHRI NGILYANG TACHANG Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. M K CHOUDHURY (R6) GA, AP MR. M K DUTTA (R6)
39	I.A.(CrI.)/949/2018 LCR 1 BUNDLE ,P.B.- 2, B/O in CrI.A./57/2015 WITH CrI.A./57/2015	SUKLESWAR DAS Versus THE UNION OF INDIA	MR. R DE	MR. S C KEYAL SC, NCB
		SRI SUKLESWAR DAS and ANR, Versus THE UNION OF INDIA,	MR.R ISLAM MR.R DE MS.N MITRA MR.P DEKA	MR. B SARMA(R-1) SC, NCB
40	WITH CRL.A(J)/5/2015	AKHIL CHANDRA PATHAK Versus THE STATE OF ASSAM	MS.B SARMA	PP, ASSAM B SARMA SC, NCB
41	WITH CrI.A./38/2016	SHRI DIPAK DAS and ANR Versus UNION OF INDIA	MS.T SOM MS.S KALITA MR.H DAS	SC, NCB



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 46 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
57	Cont.Cas(C)/534/2018	BHABANI LASKAR Versus ASHUTOSH AGNIHOTRI	MR. M R LASKAR MR. PARAG J SAIKIA	
58	Cont.Cas(C)/535/2018	SATHIL DEKA Versus BORSING RONGPI AND ANR.	MD. A J ATIA MS J MARIYAM MS A H ATIA	
59	WP(C)/7765/2018 FIXED	KHANINDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SINGHA	SC, HEALTH
WITH				
60	WP(C)/4150/2018	SACHIN SONOWAL AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. H BEGUM MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, HEALTH
WITH				
61	WP(C)/4356/2018	MAHESH DEKA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, HEALTH
62	WP(C)/8389/2018	SAILEN CHANDRA DAS Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS.	MR A DASGUPTA MS B DAS MR. R SARKAR MR B DAS	
63	WP(C)/8390/2018	NURJAHAN BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR. U DUTTA MR. A B T HAQUE	GA, ASSAM SC, AG
64	WP(C)/8395/2018	DEBEN GOGOI Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 2 ORS.	MR. K K HANDIQUE MR. R GOHAIN	MR. N J DUTTA SC, AEGCL
65	WP(C)/8400/2018	SHAMIM AHMED AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MR. U P CHALIHA	GA, ASSAM SC, NRHM
66	WP(C)/8410/2018	HOMESWAR KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR D N BHATTACHARYYA	GA, ASSAM

67	WP(C)/8414/2018	RASHIDUR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM
68	WP(C)/8418/2018	RAMESH CH. BAISHYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J KHATANIAR MR. N SARMAH MS. J BAISHYA	SC, HEALTH
69	WP(C)/8426/2018	JIBA KANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETIA MR. P K GOGOI	SC, PNRD SC, AG SC, FINANCE DEPTT.
70	WP(C)/8428/2018	SHYAMA PRASAD BHATTACHARJEE Versus UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	
71	WP(C)/8432/2018	TAPAN CHANDRA DAS Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 3 ORS.	MR. P SUNDI MR. R M DEKA	MR. N J DUTTA SC, AEGCL
<u>ADMISSION</u>				
72	WP(C)/7254/2017 B/O	GHANASHYAM BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MS.P HUJURI MS.K DAS	GA, ASSAM SC, AG
73	WP(C)/3484/2018 FIXED	POPI BISWAKARMA Versus THE UNION OF INDIA AND 4 ORS.	MR H K DAS MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS	MR H GUPTA (R1-5) ASSTT.S.G.I.
74	WP(C)/4448/2018 B/O	BHABANI KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M DUTTA	GA, ASSAM
75	WP(C)/6187/2018 FIXED	DIGANTA BASUMATARY Versus THE STATE OF ASSAM AND 8 ORS	MR P DEKA MR. D K SARMAH MS. A TALUKDAR	SC, FOREST
76	WP(C)/7162/2018 FIXED	ASHIM CHAKRABORTY AND 25 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. D CHAKRABARTY	MR A C BORBORA GA, ASSAM SC, TINSUKIA MUNICIPAL BOARD SC, FINANCE DEPTT.
<u>ORDERS</u>				
77	I.A.(Civil)/4140/2018 B/O in WP(C)/3100/2017	SMTI. BIJU BORO Versus THE STATE OF ASSAM and 3 ORS.	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR. S BORDOLOI	GA, ASSAM
	WITH WP(C)/3100/2017	ANIL BORO Versus THE STATE OF ASSAM and 3 ORS.	MR.G UZIR MS.H DAS MR.T K DAS MRS.M SAIKIA MS.S M BARUAH	GA, ASSAM
78	I.A.(Civil)/4155/2018 WP(C)/5219/2017 (D/O), B/O in WP(C)/5219/2017	SAMIM HUSSAIN MAZUMDER Versus THE STATE OF ASSAM and 3 ORS.	MR. A M S MAZUMDER	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D SAIKIA	23-11-2018	To	07-12-2018
3)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
4)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
5)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
6)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
7)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
8)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
9)	MR. A C KALITA	30-11-2018	To	07-12-2018
10)	MR. A PAUL	03-12-2018	To	07-12-2018
11)	MRS. M DUTTA	02-12-2018	To	07-12-2018



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 53 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
25	WP(C)/8167/2018 FIXED	BTL EPC LTD (AGRO DIVISION) Versus THE STATE OF ASSAM AND 2 ORS.	MR. S SAIKIA MR. M J GOGOI MS. P TAMULI	GA, ASSAM
26	WP(C)/8168/2018 FIXED	BTL EPC LTD (AGRO DIVISION) Versus THE STATE OF ASSAM AND 2 ORS.	MR. S SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM
27	WP(C)/8278/2018 FIXED	SARANIA KACHARI DEVELOPMENT COUNCIL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR S S DEY MR. M NATH MR. D P BORAH MR. D J KAPIL MS A BHATTACHARJEE	GA, ASSAM
28	WITH WP(C)/6786/2016	SARANIA KACHARI DEVELOPMENT COUNCIL and 9 ORS Versus THE STATE OF ASSAM AND ANR	MR.S S DEY MR.M NATH MR.D P BORAH MR.D J KAPIL MR.K P RAJAK	GA, ASSAM MR.Y DOLOI(R- 1&2) ADDL. AG, ASSAM
	WITH I.A.(Civil)/2113/2016 in WP(C)/6786/2016	HEMANTA KUMAR SUT, Versus SARANIA KACHARI DEVELOPMENT COUNCIL and 9 ORS	MR.A SARMA MR.A OZAH MRS.M A OZAH	MR.S S DEY GA, ASSAM MR.M NATH MR.Y DOLOI(R- 1&2) MR.D P BORAH MR.D J KAPIL MR.K P RAJAK ADDL. AG, ASSAM
29	WITH WP(C)/6788/2016	CHUTIA DEVELOPMENT COUNCIL and 10 ORS Versus THE STATE OF ASSAM and ANR	MR. S S DEY MR. M NATH MR. D P BORAH MR. D J KAPIL MR. K P RAJAK	GA, ASSAM MR. Y DOLOI(R- 1&2) ADDL. AG, ASSAM
30	WITH WP(C)/7049/2016	PRONOY KUMAR BARMAN and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.C BARUAH MR.D BARUAH MR.B BARUAH MS.A BARUAH	GA, ASSAM MR.Y DOLOI(R- 1&2) ADDL. AG, ASSAM

31	WITH WP(C)/1373/2017	CHOWDANG DEVELOPMENT COUNCIL, Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MS.R DEKA MR.D THAOSEN	GA, ASSAM MR.Y DOLOI(R- 1-4) ADDL. AG, ASSAM
32	WP(C)/8332/2018 FIXED	TIPU SULTAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM
33	WP(C)/8373/2018 B/O	RANJIT DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS.	MR. A SARMA MR B KOCH MR. D MEDHI	SC, AFDC
34	WP(C)/8397/2018	INDRAJIT PRASAD Versus UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MS. R DEKA MS. R KAKATI	ASSTT.S.G.I. SC, H P C L
35	WP(C)/8403/2018	DHIRAJ DAIMARI Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, BTC
36	WP(C)/8404/2018	IDRISH ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. JUNM LASKAR MS. A AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

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9)	MR. A C KALITA	30-11-2018	To	07-12-2018
10)	MR. A PAUL	03-12-2018	To	07-12-2018
11)	MRS. M DUTTA	02-12-2018	To	07-12-2018
12)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
13)	MR. N H LASKAR	03-12-2018	To	10-12-2018
14)	MR R ISLAM	02-12-2018	To	10-12-2018
15)	MR A SHARMA	05-12-2018	To	09-12-2018
16)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018
17)	MR J C GAUR	05-12-2018	To	14-12-2018
18)	MR. B P BORAH	10-12-2018	To	12-12-2018
19)	MR. R K BHATRA	12-12-2018	To	17-12-2018
20)	MS. P CHAKRABORTY	06-12-2018	To	14-12-2018
21)	MR. D K DAS	07-12-2018	To	10-12-2018
22)	MR J A HASSAN	10-12-2018	To	12-12-2018
23)	MR. V K CHOPRA	07-12-2018	To	21-12-2018
24)	MR. A K TALUKDAR	07-12-2018	To	15-12-2018
25)	MR K AGARWAL	07-12-2018	To	07-12-2018
26)	MR. G C PHUKAN	10-12-2018	To	15-12-2018
27)	MR. N HOSSAIN	07-12-2018	To	12-12-2018
28)	MR. R J BORDOLOI	07-12-2018	To	21-12-2018
29)	MR. R P SINGH	10-12-2018	To	15-12-2018



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 5

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL
(JAIL) AND CRIMINAL APPEAL (2016 & OLDER)
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
9	Crl.A./88/2015 P/H, FIXED, BY SLIP	SRI GOPAL SAHA and 8 ORS Versus THE STATE OF ASSAM and ANR	MR.N DUTTA MR.N N B CHOUDHURY MR.N SARMA MR.J HAZARIKA MR.H AHMED MS.D SARMA MR.A PHUKAN	PP, ASSAM(R-1)
10	Crl.A./123/2015 WITH LCR AND P.B., FIXED	SRI LILA SAIKIA Versus STATE OF ASSAM	MR.S K SINGH DR. B N GOGOI MR. E AHMED MR.N D SARMA MR.A ALAM MS.S NAZNEEN	PP, ASSAM
11	CRL.A(J)/123/2015 WITH LCR AND P.B. , FIXED	ANIL URANG Versus THE STATE OF ARUNACHAL PRADESH.	MS.R DUTTA AMICUS CURIAE	PP, A P
12	CRL.A(J)/124/2015	SURESH URANG Versus THE STATE OF ARUNACHAL PRADESH.	MS.S KANUNGOE AMICUS CURIAE	PP, A P

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LEAVE NOTE OF ADVOCATES FOR 07/12/2018

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1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 7

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 54 TO 102 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
48	I.A.(Civil)/3918/2018 FIXED in WP(C)/6744/2018 WITH WP(C)/6744/2018	SABBIR AHMED LASKAR Versus SAKIR AHMED LASKAR AND 3 ORS. SAKIR AHMED LASKAR Versus THE CHAIRMAN, MUNICIPAL BOARD AND 3 ORS.	MR. S K TALUKDAR MR. A B T HAQUE MR. B SAHARIA MR. A M BARBHUIYA MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MS F BEGUM MR. A M BARBHUIYA MS. M MEDHI MR. S K TALUKDAR (R3) MR. A B T HAQUE (R3)
ADMISSION				
49	WP(C)/1977/2012 FIXED__ NOT BY HON. UBHUYAN & AMB BARUA JJ	SMT. INDUMATI LASKAR Versus THE STATE OF ASSAM AND ORS	MR.B C DAS LEGAL AID COUNSEL	MS M HAZARIKA (SC, GMDA, R-2 & 3) MR. D DOLEY (GA, ASSAM, R-1,4,5,6) MR. D J KALITA(R7) MR B SARKAR(R7)
50	WP(C)/3354/2016 FIXED	ANITA RABHA Versus THE A.P.D.C.L. and 7 ORS.	MR.A T SARKAR MR.K RAHMAN	MR.R SHARMA(R-8) SC, APDCL MS.J GOGOI(R-8) MR.K GOSWAMI(R-8) MR. S R BORUAH (GA, ASSAM)
51	WP(C)/3903/2016 FIXED WITH I.A.(Civil)/1550/2017 in WP(C)/3903/2016	ARSHAD SAQUEI Versus THE STATE OF ASSAM and 6 ORS ARSHAD SAQUEI Versus THE STATE OF ASSAM and 8 ORS	MS. J BHUYAN MR. B SINHA MR. A K DAS MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM MR. R K JAIN (R - 7, 8 & 9) SC, P C B A MS. U SAHU (R - 7, 8 & 9) SC, G M D A SC, GDD GA, ASSAM MS.R DEKA MR.R K JAIN(R- 7,8&9) SC, GDD MS.U SAHU(R- 7, 8&9) SC, P C B A SC, G M D A

52	LA.App./53/2018 FIXED	AIRPORT AUTHORITY OF INDIA, Versus SRI UPEN DAS and 4 ORS,	MR. H NATH MR. S BORTHAKUR MS. N K DEVI MR. N ANIX SINGH	GA, ASSAM
	WITH I.A.(Civil)/4108/2018 in LA.App./53/2018	AIRPORT AUTHORITY OF INDIA Versus UPEN DAS and 4 ORS.	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS. M D CHOUDHURY
53	WP(C)/3556/2018 FIXED, WP(C) 3670/17(D/O)	AKKASH ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH MR R KARIM	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
	WITH I.A.(Civil)/2439/2018 in WP(C)/3556/2018	KHURSIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM MR. S C BISWAS
54	WP(C)/5108/2018 FIXED	SMT ALAKA KOCH Versus THE UNION OF INDIA AND 6 ORS.	MR. S SAIKIA	GA, ASSAM SC, NHAI MR. C BARUAH
55	WP(C)/5314/2018 FIXED	M/S. J.B. NURSING HOME AND ANR. Versus THE STATE BANK OF INDIA AND 4 ORS.	MR. T DAS MS A BARUAH	MR S DUTTA (R1-R5) MR. S U AHMED (R1-R5) MS. A GOGOI (R1-R5)
56	WP(C)/6731/2018 FIXED	KOKIL HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR A D CHOUDHURY MRS. L HAZARIKA	GA, ASSAM MR. P J SAIKIA (R6-R8) MR B K MISHRA (R9) MR. S ISLAM (R9) MR A HAWARI (R9) MR. P BORDOLOI (R6-R8)
57	WP(C)/6823/2018 FIXED	SHAHEB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
58	WP(C)/7336/2018 FIXED	M/S. MEGA ELECTRICALS Versus THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, FINANCE AND TAXATION GA, ASSAM SC, AEGCL
59	WP(C)/7526/2018 FIXED	SUBODH DEBNATH Versus UNION OF INDIA AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. S C KEYAL (ASSTT. S.G.I., R-1) MR R DHAR (GA, ASSAM, R-2,4,5,6) MR. D BARUAH (SC, ECI, R- 3) SC, F.T
60	WP(C)/7621/2018 WITH WP(C) 5844/16(SINCE D/O),FIXED 05/12/18	NIJARA SAMAJ KALYAN SANTHA AND 7 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD AND 5 ORS	MR. I ALAM MR. T SK	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 07/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D SAIKIA	23-11-2018	To	07-12-2018
3)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
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6)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
7)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
8)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
9)	MR. A C KALITA	30-11-2018	To	07-12-2018
10)	MR. A PAUL	03-12-2018	To	07-12-2018
11)	MRS. M DUTTA	02-12-2018	To	07-12-2018
12)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
13)	MR. N H LASKAR	03-12-2018	To	10-12-2018
14)	MR R ISLAM	02-12-2018	To	10-12-2018
15)	MR A SHARMA	05-12-2018	To	09-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,7th December 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL) DATED 29-10-2018
TO 21-12-2018, EXCEPT ITEM NOS. 13, 14, 21,
35, 36, 37, 51, 52, 54, 55, 57 TO 59, 67
TO 78, 81, 82 AND 84, ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	CRP(I/O)/408/2018	RAJANI DAS Versus KUKUT CH. SARMA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR. B DEORI	
28	CRP(I/O)/409/2018	M/S. AMGOORIE INDIA LTD. Versus ASIA MUDGI AND 3 ORS.	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MS. S KATAKEY MD. ASLAM	
29	CRP(I/O)/410/2018	SASANKA SAIKIA Versus DIPTI GOSWAMI AND 3 ORS.	MR. S SAHU	
ORDERS				
30	I.A.(Civil)/4128/2018 I.A.(C)___/2018, I.A.(C)___/2018 in MACApp./14068/2018 WITH MACApp./14068/2018 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus MD JUNAIDBIN HAIDAR AND 4 ORS NATIONAL INSURANCE CO. LTD Versus MD JUNAIDBIN HAIDAR AND 4 ORS	MR. B K PURKAYASTHA MS. M BORUAH L KALITA	

LEAVE NOTE OF ADVOCATES FOR 07/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D SAIKIA	23-11-2018	To	07-12-2018
3)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
4)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
5)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
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8)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
9)	MR. A C KALITA	30-11-2018	To	07-12-2018
10)	MR. A PAUL	03-12-2018	To	07-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,7th December 2018]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018 (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL AND CRIMINAL
REVISION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
56	Crl.Rev.P./482/2018 FIXED	RAMU GHOSH Versus UNION OF INDIA	MR. M BISWAS	SC, NCB
57	Crl.Rev.P./486/2018 FIXED	BABLA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY MR. A S DHILLON	PP, ASSAM
58	Crl.Rev.P./491/2018 FIXED	BISWANATH ROY CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P DAS	
59	Crl.Rev.P./492/2018	RAM SWAROOP JOSHI AND ANR. Versus DEEPAK SINGH AND ANR.	MR. A K DAS MR. A K CHOUDHURY MS. R SAIKIA	PP, ASSAM
60	Crl.Rev.P./493/2018	MOON MAZOOMDER Versus THE STATE OF ASSAM	MR D K MISHRA MR. S DUTTA MS. D MUSAHARY	PP, ASSAM
61	Crl.Rev.P./494/2018	ANUP CHATTERJEE Versus THE STATE OF ASSAM AND ANR.	MR. B P BORAH MR T KALITA J DASGUPTA MR P J DUTTA	PP, ASSAM
<u>ADMISSION</u>				
62	Crl.Rev.P./152/2018 FIXED	UMA KANTA BORA Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. T DEURI MR. U SAIKIA MR. J RABHA MR. R K BORA	PP, ASSAM
<u>BAIL HEARING</u>				
63	AB/2757/2018 (PERSONAL APPEARANCE), FIXED	HARANUR RASHIDUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR M ALI	PP, ASSAM
<u>ORDERS</u>				
64	I.A.(Crl.)/280/2018 FIXED in Crl.A./280551/2016	TRAILOKYA KUMAR DEKA Versus BIJAN SARKAR	MRS M D CHOWDHURY MS. R K SAINI	MR. N CHAKRABARTY MR. C GOSWAMI

	WITH CrI.A./280551/2016 (Filing Number)	SRI TRAILOKYA KUMAR DEKA Versus SRI BIJAN SARKAR		
65	I.A.(CrI.)/954/2018 in CrI.Rev.P./9297/2018	RAJESH SINGH Versus THE STATE OF ASSAM AND ANR.	MR. S C KEYAL MS. P BARUAH MS G SARMAH	PP, ASSAM
	WITH CrI.Rev.P./9297/2018 (Filing Number)	RAJESH SINGH Versus THE STATE OF ASSAM AND ANR.		
66	I.A.(CrI.)/955/2018 in CrI.Rev.P./10161/2018	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR. S M RAHMAN	PP, ASSAM
	WITH CrI.Rev.P./10161/2018 (Filing Number)	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR. (A)		
67	I.A.(CrI.)/957/2018 in CrI.A./9605/2018	SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. B HAZARIKA MS. S K NARGIS MS. N DAS MS. A MESEN	SC, NCB
	WITH CrI.A./9605/2018 (Filing Number)	SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB
HEARING				
68	CrI.Rev.P./32/2018 WITH LCR, FIXED	RAHUL BISWAS Versus KHUSBU DAS	MS. N MODI MR. S DUTTA MR. C SHARMA	MR R CHAKRAVORTY MR. M CHALIHA

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LEAVE NOTE OF ADVOCATES FOR 07/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D SAIKIA	23-11-2018	To	07-12-2018
3)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
4)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
5)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
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9)	MR. A C KALITA	30-11-2018	To	07-12-2018
10)	MR. A PAUL	03-12-2018	To	07-12-2018
11)	MRS. M DUTTA	02-12-2018	To	07-12-2018
12)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
13)	MR. N H LASKAR	03-12-2018	To	10-12-2018
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18)	MR. B P BORAH	10-12-2018	To	12-12-2018
19)	MR. R K BHATRA	12-12-2018	To	17-12-2018
20)	MS. P CHAKRABORTY	06-12-2018	To	14-12-2018
21)	MR. D K DAS	07-12-2018	To	10-12-2018
22)	MR J A HASSAN	10-12-2018	To	12-12-2018
23)	MR. V K CHOPRA	07-12-2018	To	21-12-2018
24)	MR. A K TALUKDAR	07-12-2018	To	15-12-2018
25)	MR K AGARWAL	07-12-2018	To	07-12-2018
26)	MR. G C PHUKAN	10-12-2018	To	15-12-2018
27)	MR. N HOSSAIN	07-12-2018	To	12-12-2018
28)	MR. R J BORDOLOI	07-12-2018	To	21-12-2018



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 11

[CIVIL BENCH - II

THIS BENCH WILL TAKE UP ADDITIONAL HEARING LIST DATED 03-12-2018 TO 21-12-2018,(RELATING TO CIVIL BENCH - II) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/8398/2018 CAVT. NO.1353/2018	JHUMA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, ELEM. EDU MR. R P KAKOTI SR. ADV. MR. A K DUTTA FOR CAVEATOR MR B PURKHYASTHA
59	WP(C)/8405/2018	ABDUL KADER SHEIKH Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
60	WP(C)/8421/2018	SRI SRI MADHAB DEV SANSKRIT TOLL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MR. M SARMA MS D DAS MS R P BARUAH	SC, HIGHER EDU SC, FINANCE DEPTT.
61	WP(C)/8429/2018	JOGENDRA NATH DAS Versus THE STATE OF ASSAM AND 9 ORS.	MS. M BARMAN MR. M ISLAM MS K DAS	GA, ASSAM SC, BTC SC, FINANCE
62	WP(C)/8430/2018	ABDUL LATIF SIKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. N U K NAIR MR. N HOSSAIN MR. M P SARMA MR. K U AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2018

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1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D SAIKIA	23-11-2018	To	07-12-2018
3)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
4)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
5)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
6)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
7)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
8)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
9)	MR. A C KALITA	30-11-2018	To	07-12-2018
10)	MR. A PAUL	03-12-2018	To	07-12-2018
11)	MRS. M DUTTA	02-12-2018	To	07-12-2018
12)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
13)	MR. N H LASKAR	03-12-2018	To	10-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018 (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL PETITION) ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

52	MFA/8/2008 [AT 10:30 A.M.]	THE UNION OF INDIA. Versus M/S. RATHI BROTHERS.	MR.H K DAS MS.M CHATTERJEE MISS.D SONOWAL MS.S CHAKRABORTY MS.B DEVI SMTIU CHAKRABORTY MRS U CHAKRABORTY S SARMA SC, NF RLY	MR.S CHETIA MR.A GOYAL MRS M SHARMA
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WITHDRAWAL

53	Crl.Pet./68/2018 WITH OFFICE NOTE, B/O	TARUN KUMAR SINGH @ TARUN SINGH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS F BEGUM	MR. J U N M LASKAR MS. A AHMED PP, ASSAM
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MOTION

54	Crl.Pet./1016/2018	ABDUL SAHID LASKAR Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. A M BARBHUIYA F BEGUM MS. S F MAITAI MS. M MEDHI	PP, ASSAM
55	Crl.Pet./1212/2018 FIXED	SILPI CHETIA SAIKIA AND 3 ORS. Versus MIRA BORA SAIKIA AND ANR.	MRS J D KHAUND	PP, ASSAM
56	Crl.Pet./1226/2018 FIXED	MAHESH KR. MAHESWARI Versus THE STATE OF ASSAM AND ANR.	MR. B P CHANGMAI	PP, ASSAM
57	Crl.Pet./1227/2018	VIMAL AGRAWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D DAS MR H NATH R SARMAH MR. K MOHAMMAD	PP, ASSAM
58	Crl.Pet./1228/2018	MUNINDRA ROY Versus THE STATE OF ASSAM	MS. S BORA MR. P K MAZUMDAR MR. R K MAZUMDAR	PP, ASSAM
59	Crl.Pet./1229/2018	KAMALESWAR DEKA AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H BARUAH MR. N K DEKA	PP, ASSAM

60	Crl.Pet./1230/2018	NITIN AGRAWAL Versus THE STATE OF ASSAM AND ANR.	MR. H NATH MR D DAS R SARMAH MR. K MOHAMMED	PP, ASSAM
61	Crl.Pet./1231/2018	AMITABH RAI SARMA Versus UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
62	Crl.Pet./1232/2018	JEETEN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
ADMISSION				
63	Crl.Pet./740/2016 FIXED	KAILASH SHARMA Versus THE STATE OF ASSAM and ANR.	MSJ BHUYAN MR.B SINHA MR.A K DAS MR.D J GOGOI	MR.A K BHUYAN(R-2) MS.B BHUYAN(R-2) MS.N CHOUDHURY(R-2) PP, ASSAM
64	Crl.Pet./270/2018 FIXED	SUNIL SAHANI Versus THE STATE OF ASSAM AND ANR.	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. A K GUPTA(R2) MR. R S MISHRA(R2) PP, ASSAM
65	Crl.Pet./431/2018 FIXED	KARISHMA KAKOTI Versus RAJASHREE BORAH AND ANR.	MR. B DEKA MR. B P CHANGMAI	PP, ASSAM MRS. S SARMA (R1)
66	Crl.Pet./472/2018 FIXED	YEAHYEA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. J M SULAIMAN	MR J P KACHARI (R2) PP, ASSAM
ORDERS				
67	Crl.Pet./1030/2018 WITH LCR, FIXED	AMAR SINGH Versus THE UNION OF INDIA	MRS. R RONGMEI MR. B CHOUDHURY MS. K L R YANTHAN	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 07/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D SAIKIA	23-11-2018	To	07-12-2018
3)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
4)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
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7)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
8)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
9)	MR. A C KALITA	30-11-2018	To	07-12-2018
10)	MR. A PAUL	03-12-2018	To	07-12-2018
11)	MRS. M DUTTA	02-12-2018	To	07-12-2018
12)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
13)	MR. N H LASKAR	03-12-2018	To	10-12-2018
14)	MR R ISLAM	02-12-2018	To	10-12-2018
15)	MR A SHARMA	05-12-2018	To	09-12-2018
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17)	MR J C GAUR	05-12-2018	To	14-12-2018
18)	MR. B P BORAH	10-12-2018	To	12-12-2018
19)	MR. R K BHATRA	12-12-2018	To	17-12-2018
20)	MS. P CHAKRABORTY	06-12-2018	To	14-12-2018
21)	MR. D K DAS	07-12-2018	To	10-12-2018
22)	MR J A HASSAN	10-12-2018	To	12-12-2018
23)	MR. V K CHOPRA	07-12-2018	To	21-12-2018
24)	MR. A K TALUKDAR	07-12-2018	To	15-12-2018
25)	MR K AGARWAL	07-12-2018	To	07-12-2018
26)	MR. G C PHUKAN	10-12-2018	To	15-12-2018
27)	MR. N HOSSAIN	07-12-2018	To	12-12-2018
28)	MR. R J BORDOLOI	07-12-2018	To	21-12-2018
29)	MR. R P SINGH	10-12-2018	To	15-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,7th December 2018]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST DATED 29-10-2018 TO 21-12-2018, (RELATING TO CIVIL BENCH - I) ALONG WITH ITEM NOS. 13, 14, 21, 35, 36, 37, 51, 52, 54, 55, 57 TO 59, 67 TO 78, 81, 82 AND 84 LISTED IN THE PART-II HEARING LIST [SPECIAL LIST (CIVIL)] DATED 29-10-2018 TO 21-12-2018, ALONG WITH THE FOLLOWING MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	CRP/133/2018 FIXED 06/12/18	SALIMUDDIN AND 6 ORS. Versus RADHAGOBINDA SARKAR AND 2 ORS.	MR. S BANIK MR H R CHOUDHURY	
FOR HEARING U/O XLI RULE II C.P.C.				
55	RSA/140/2018 FIXED	SRI SUNDAR KUMAR SINGH Versus SRI PARIMAL DAS and 2 ORS	MR. A SATTAR MR A ALI MS. K LAHKAR MS. A MAHANTA MS. M KHATUN	
56	RSA/231/2018 FIXED 05/12/18	SANKUMONI GOSWAMI Versus PINKU BARUA AND ANR	MS F AHMED MR. S K GHOSH	
ORDERS				
57	I.A.(Civil)/4153/2018 in RSA/11191/2018	MD ABDUL KADIR BARBHUIYA Versus SRI JATINDRA MOHAN DAS AND 14 ORS	MR. I ALAM MR. T SK	
	WITH RSA/11191/2018 (Filing Number)	MD ABDUL KADIR BARBHUIYA Versus SRI JATINDRA MOHAN DAS AND 14 ORS		
58	I.A.(Civil)/4159/2018 in RSA/16847/2018	EXECUTIVE ENGINEER, KOKRAJHAR ELECTRICAL DIVISION AND 3 ORS Versus POMO BASUMATARI	MR B D DAS MRS R DEKA MS. J RONGPIPI	
	WITH RSA/16847/2018 (Filing Number)	EXECUTIVE ENGINEER, KOKRAJHAR ELECTRICAL DIVISION AND 3 ORS Versus POMO BASUMATARI	MR B D DAS	

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LEAVE NOTE OF ADVOCATES FOR 07/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D SAIKIA	23-11-2018	To	07-12-2018
3)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
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14)	MR R ISLAM	02-12-2018	To	10-12-2018
15)	MR A SHARMA	05-12-2018	To	09-12-2018
16)	MR. A K MAHESWARI	06-12-2018	To	11-12-2018
17)	MR J C GAUR	05-12-2018	To	14-12-2018
18)	MR. B P BORAH	10-12-2018	To	12-12-2018
19)	MR. R K BHATRA	12-12-2018	To	17-12-2018
20)	MS. P CHAKRABORTY	06-12-2018	To	14-12-2018
21)	MR. D K DAS	07-12-2018	To	10-12-2018
22)	MR J A HASSAN	10-12-2018	To	12-12-2018
23)	MR. V K CHOPRA	07-12-2018	To	21-12-2018
24)	MR. A K TALUKDAR	07-12-2018	To	15-12-2018
25)	MR K AGARWAL	07-12-2018	To	07-12-2018
26)	MR. G C PHUKAN	10-12-2018	To	15-12-2018
27)	MR. N HOSSAIN	07-12-2018	To	12-12-2018
28)	MR. R J BORDOLOI	07-12-2018	To	21-12-2018
29)	MR. R P SINGH	10-12-2018	To	15-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,7th December 2018]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
86	Bail Appln./2825/2018 FIXED	SUNIL KR. MISHRA Versus THE STATE OF ASSAM	MR. R J DAS MR. B PANDEY	PP, ASSAM
	WITH			
87	Bail Appln./2564/2018	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA F BEGUM MR. L MOHAN	PP, ASSAM
	WITH			
88	Bail Appln./2722/2018	SADDAM HUSSAIN @ PUTUL ALI Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
89	Bail Appln./2834/2018	MD. ALI HUSSAIN @ IBRAHIM ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR. S M RAHMAN	PP, ASSAM
90	Bail Appln./2835/2018	BIPUL ALI Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
91	Bail Appln./2836/2018	ARUP SHARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
92	Bail Appln./2837/2018	USMAN ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
93	Bail Appln./2838/2018	MD. ALIM ALI @ ALIMUDDIN ALI Versus THE STATE OF ASSAM	MR. S AHMED	PP, ASSAM
94	Bail Appln./2839/2018	ABUL KALAM @ ABU Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM
95	Bail Appln./2840/2018	RATUL AHMED Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
96	Bail Appln./2841/2018	JAKIR ALI @ BHUMI DRIVER Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM

97	Bail Appln./2842/2018	ARUNAVA SAHA Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR N J DAS	PP, ASSAM
98	Bail Appln./2843/2018	RUPAK PAUL Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
99	Bail Appln./2844/2018	SHAMIM AHMED Versus THE STATE OF ASSAM	MR. M U MONDAL I H KHAN I H KHAN	PP, ASSAM
100	Bail Appln./2845/2018	RAJ GURUNG Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
MOTION				
101	AB/3778/2018	SHUBHAN KHAN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR. S M RAHMAN	PP, ASSAM
102	AB/3779/2018	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
103	AB/3780/2018	CHIRAJUL ANSARI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
104	AB/3781/2018	JUNAB ALI KHAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
105	AB/3782/2018	AMIR ALI AND ANR. Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
106	AB/3783/2018	SABED ALI AND ANR. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
107	AB/3784/2018	JIAUL HAQUE Versus THE STATE OF ASSAM	MR. K MUNIR MR. P K MUNIR	PP, ASSAM
108	AB/3785/2018	RAJIB DEY @ RAJU DEY Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
109	AB/3786/2018	PRAN KRISHNA BISWAS AND ANR. Versus THE STATE OF ASSAM	MR. N DUBEY MR D J ADHIKARY	PP, ASSAM
110	AB/3788/2018	RUPAK ROY Versus THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR	PP, ASSAM
111	AB/3789/2018	DINESH TAHBILDAR Versus THE STATE OF ASSAM	MR. K K HANDIQU MR. J K CHUTIA	PP, ASSAM
112	AB/3790/2018	HABIBUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
113	AB/3792/2018	FARUK AHMED @ FARUK ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS	PP, ASSAM
114	AB/3793/2018	MASHUK AHMED AND 4 ORS. Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
115	AB/3794/2018	RAJU TOPNO Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MR. U P CHALIHA	PP, ASSAM
116	AB/3795/2018	SIHABUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM

117	AB/3796/2018	ANJAN JYOTI BAISHYA Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
118	AB/3797/2018	MOINAL HAQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. A S AHMED	PP, ASSAM
119	AB/3798/2018	ANUP KUMAR BRAHMA AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS MR. J ROY	PP, ASSAM
120	AB/3799/2018	IDRISH ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A PARVEEN	PP, ASSAM
121	AB/3801/2018	ANIRUDHA BHAKAT CHUTIA Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
122	AB/3802/2018	SHOHIDUR RAHMAN @ SAHIDUL ALI AND ANR. Versus THE STATE OF ASSAM	MR N AHMED MR. S RANA	PP, ASSAM
123	AB/3803/2018	SAYAD MIR KASIM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
124	Bail Appln./2746/2018 FIXED	SUJIT DAS Versus THE STATE OF ASSAM	MS. S SARMA	PP, ASSAM
125	Bail Appln./2815/2018	MUKUT MEDHI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. U SAIKIA	PP, ASSAM
<u>BAIL HEARING</u>				
126	AB/3223/2018 FIXED	DEWAN ENAMUL HASSAN Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A HUSSAIN (FOR INFORMANT) PP, ASSAM
127	AB/3230/2018 FIXED	JOSEF ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
128	AB/3240/2018 FIXED	SAFIL HUSSAIN Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN	PP, ASSAM
129	AB/3242/2018 FIXED	MOMIRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
130	AB/3277/2018 FIXED	KANDARPA KALITA Versus THE STATE OF ASSAM AND ANR.	MR. M K SHARMA MS A BARUAH MS. S S SAIKIA	PP, ASSAM
131	AB/3281/2018 FIXED	DURLAV SUTRADHAR Versus THE UNION OF INDIA	MR F HAQUE	SC, NCB
132	AB/3440/2018 B/O	NUR ALOM MONDAL @ ALOM SK AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER	PP, ASSAM
133	AB/3562/2018 B/O	BABUL MALAKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
134	AB/3611/2018 FIXED	ASRAF ALI AND ANR. Versus THE STATE OF ASSAM	MR S M T CHISTIE MR. S BORA	PP, ASSAM

ORDERS

135 I.A.(CrI.)/877/2018
FIXED
in AB/2840/2018
WITH
AB/2840/2018

CHRISTINA DOLEY
Versus
KARPUN PATIR

KARPUN PATIR
Versus
THE STATE OF ASSAM

MR. I CHOUDHURY

MR. A CHAUDHURY
PP, ASSAM

MR D K BHATTACHARYYA
MD R ALI
MR. A CHAUDHURY
MR. P K DAS
MR N J DAS
MR. N MAHAJAN

MS. S PARVEEN (FOR
INFORMANT)
MR. I CHOUDHURY (INF.)
MS. S AHMED (FOR
INFORMANT)
MR. T DOLEY (INF.)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2018

1)	MR. B K PURKAYASTHA	02-11-2018	To	15-12-2018
2)	MR D SAIKIA	23-11-2018	To	07-12-2018
3)	MR. M A CHOUDHURY	26-11-2018	To	15-12-2018
4)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
5)	MR. L TALUKDAR	03-12-2018	To	21-12-2018
6)	MR. S K KEJRIWAL	30-11-2018	To	15-12-2018
7)	MS. S KEJRIWAL	30-11-2018	To	15-12-2018
8)	MR. S N KRISHNATRAYA	30-11-2018	To	10-12-2018
9)	MR. A C KALITA	30-11-2018	To	07-12-2018
10)	MR. A PAUL	03-12-2018	To	07-12-2018
11)	MRS. M DUTTA	02-12-2018	To	07-12-2018
12)	MR. M CHOUDHURY	03-12-2018	To	07-12-2018
13)	MR. N H LASKAR	03-12-2018	To	10-12-2018
14)	MR R ISLAM	02-12-2018	To	10-12-2018
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
29-10-2018 TO 21-12-2018, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 47 TO 92 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
48	WP(C)/4275/2008 FIXED	MD. IMDAD ALI. Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.A C BORBORA MRS.R BORBORA MR.M SARMA MR.M G SINGH	MR.P K ROYCHOUDHURY MR.P K ROY MR.P K KALITA ASSTT.S.G.I.

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25)	MR K AGARWAL	07-12-2018	To	07-12-2018



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 19

**[RESPECTIVE DIVISION BENCH - II WILL RISE
AT 1:15 P.M. AND THIS BENCH WILL SIT AT
2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	W.P.(CrI.)/3/2017	SMT. KAPHOT DAM Versus THE STATE OF ASSAM and 6 ORS.	MR.N K MURRY	GA, ASSAM
2	WP(C)/1177/2017	SMT. GEETA BARMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.S DAS MR.N BARUAH MR.K DAS MR.H GOGOI	GA, ASSAM SC, AG SC, FINANCE
3	WP(C)/1890/2017 CAVT. NO. 189/2017 (CAVT. 189/17(D/O))	JAYANTA BIKASH PURKAYASTHA and 2 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.J L SARKAR MR.G J SHARMA MR.J NATH	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN SC, P H E FOR CAVEATOR MR.P N G OSWAMI
4	WP(C)/3514/2017	RANESH HOJAI Versus THE STATE OF ASSAM AND 5 ORS	MR.A H M R CHOUDHURY MR.J LASKAR	SC, DIMA HASAO SC, F.DEPTT. SC, IRRIGATION
5	WP(C)/7505/2017	BASIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM and 8 ORS.	MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MS. T SOM (R8-9) MR H DAS (R8-9) MR. P TELI (R8-9) MS P LEKHARU (R8-9)
6	WP(C)/7700/2017	RABINDRA SINGH Versus THE UNION OF INDIA and 7 ORS.	MR.P K DAS MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MS.C KALITA MRSR BORAH MR.M ALI	C.G.C. MR. D C BORAH(R- 1-8) ASSTT.S.G.I.
7	WP(C)/1345/2018	MUJIBUR RAHMAN AND ANR. Versus GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. S K DAS MR R KARIM	SC, GMC

8	WP(C)/1568/2018	TINKU KRO AND 4 ORS. Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR MR. B DEORI MS. S KAUSHIK	MR D DAS (R5) MR J PAYENG MR. S S ROY MR H BEZBARUA (R5) SC, K A A C MR. M K CHOUDHURY MR J CHUTIA SC, HEALTH
9	WP(C)/1715/2018	NILABHRA NAGEN BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D C BORAH MR. K LAHKAR	
10	WP(C)/2239/2018	SARBESWAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M SAIKIA MR. S H SIKDAR MR. N ISLAM MR. T RAHMAN	DR. B AHMED(SC,IRRIGATION DEPARTMENT) GA, ASSAM MR. C BARUAH GA, ASSAM
11	WP(C)/3213/2018	GUNAJIT TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. D BARUAH MR. U SAIKIA MS. A HAZARIKA	
12	WP(C)/5804/2018	NANDA KISHORE CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S B SARMA MR. P M KALITA	GA, ASSAM
13	WP(C)/6808/2018	BIJAN LAL CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR D DAS MR S KHOUND MR. K MOHAMMED	SC, AG SC, FINANCE DEPTT. SC, GHC
14	WP(C)/6842/2018	ATFUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/12/2018

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29)	MR. R P SINGH	10-12-2018	To	15-12-2018



The Gauhati High Court, At
Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST – I]

[FOR FRIDAY THE 7TH DAY OF DECEMBER, 2018]

BEFORE:
HON'BLE MR. JUSTICE SUMAN SHYAM
[COURT NO. 8]

DEFECTIVE CASE
FOR ORDER

31	MFA SL.NO. 13958/2018 I.A.(C)___/2018 B/O	THE BLOCK DEVELOPMENT OFFICER. -VS- RAJENDRA STORE AND 3 ORS.	MR. B.C. DAS MR. D.N. BHATTACHARYYA	GA,ASSAM
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TOTAL – 1
